Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: GARVIT INNOVATIVE PROMOTERS LIMITED Date of Commencement of Liquidation: 15-10-2025; List of Stakeholders as on Date: 15-12-2025; Name of IP: Mr. Nirmal Kumar Bhesoni; Process Number: 1; Last 5 digitof registration number: 10016

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of	Amount of claims	Amount of claims	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)	contingent claims	rejected	under verification	
1	Unpaid insolvency resolution process costs	1	3891168	1	3891168				NA
2	Liquidation costs incurred till date	1	130719	1	130719				NA
3	Secured financial creditors								NA
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	1	1505602273					1505602273	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	808260033	1	808260033				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1805	1074698364	1805	738643476		372069116	1068614423	Annexure 9
Total		1810	3450894380	1809	1609237219	0	372069116	2574216696	